

(iii) Need to Construct Walls all along Kerala Sea Coast

SHRI MULLAPPALLY RAMCHANDRAN (Connanore): The State of Kerala has a very long coastline and every year during the monsoons the coastal areas are worst affected by sea erosion. This has not only resulted in loss of life and property but has also caused irreparable shrinking of land area. This recurring phenomenon needs to be checked without further delay.

I, therefore, urge upon the Government to take immediate steps for construction of walls all along the Kerala sea coast immediately.

(iv) Need to Review the Decision of Stopping of Mining Operations in Mine No. 11-B of National Minerals Development Corporation in Bastar District of Madhya Pradesh.

[*Translation*]

SHRI MANKU RAM SODI (Bastar): Mr. Chairman Sir, the National Minerals Development Corporation has developed iron ore mines in the Bailadilla mountain range in Bastar district, Madhya Pradesh which is predominantly inhabited by tribals during the last 25-30 years. It has been earning foreign exchange to the tune of Rs. 500 crore and the gross profit to the tune of Rs. 100-150 crore per annum by operating these mines. The corporation, itself has the reserve fund of Rs. 300 crore. It has been providing job opportunities and other facilities like education and health services to the tribals and the other local people.

The work of the corporation is going on smoothly in the three mine deposits i.e. 14.5 and 11-C and 50 crore rupees have been spent during the last five years on the development of the mine 11-B. Not it is in a position to start its production there. It has got the necessary technical know-how for it. The total expenses on this project will be 550 crore rupees, which the corporation is able to spend from its own sources.

The hon. Prime Minister has declared so many times that the public sector industries running smoothly will never be handed over to private sector. But it seems that the Ministry of Steel and Mines has stopped the preparation of starting production in the mine 11-B. There is no reason to do so. It will be very harmful.

Therefore, my submission to the Central Government is that it should review its decision.

(v) Need to Look into the Grievances of Employees of Vayudoot

[*English*]

SHRI ANNA JOSHI (Pune): The accumulated loss of the Vayudoot during the last 20 years, is more than 200 crores, the total employment of the company is round about 1,500 as on 25th May, 1993. The Government has taken the decision to merge the Vayudoot with the Indian Airlines in principle. Moreover, the administration of Vayudoot have decided to stop all flights of avro planes with effect from 31st March, 1994. This will badly affect the Vayudoot flights from Bombay to Kolhapur, Devu, Kandla, Porbandar, Pune etc., and there will be wide-spread discontentment among the